

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)806/121/2024 in CP (IB) No.364/95/2022 |
| NAME OF THE COMPANY | |
| NAME OF THE PETITIONER(S) | Bank of Maharashtra |
| NAME OF THE RESPONDENT(S) | Mr. Gatpa Srikar |
| UNDER SECTION | 95 of IBC |

ORDER

IA (IBC)806/121/2024

Present: Ld. Counsel Mr. Varun Ambati for the Applicant.

None for the Respondents.

Despite service, none appeared for the Respondents. Hence set ex-parte.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)